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Title: Need to take necessary steps to prevent construction of new dams across river Cauvery by Karnataka at a place called Megedatu.

*SHRI R.K. BHARATHI MOHAN (MAYILADUTHURAI):Hon'ble Deputy Speaker Sir. Thank you for this opportunity. Union government should take necessary steps to prevent construction of new dams across river Cauvery by Karnataka at a place called Megedatu. Hon'ble Chief Minister of Tamil Nadu has written letters in this regard. A resolution to this effect was also passed in Tamil Nadu Legislative Assembly. Due to the continuous efforts made by People's Chief Minister Puratchithalaivi Amma in the legal front, the final verdict of the Cauvery River Water Tribunal was published in Union Gazette in the year 2013. As per the verdict, a total of 740 TMC of water is received from the catchments areas of river Cauvery. Out of which 419 TMC should be provided for Tamil Nadu as per the allocation. Karnataka, Kerala and Puducherry should share 270 TMC, 30 TMC and 7 TMC of Cauvery river water, respectively. I urge upon the Union government to immediately come forward to protect the water resources meant for Tamil Nadu. Thank you.